

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

**Item No. 310
(IB)-266(ND)2019**

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan

...Applicant/Petitioner

Versus

M/s. Horizon Buildcon Pvt.

...Respondent

SECTION : 7 of IBC Code, 2016

Order Delivered on 16.09.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

**PRESENT: Mr. Manish Paliwal, Mr. Vikas Kumar, Mr. Abhay Pratap
Singh, Mr. Aditya Nair**

ORDER

Re-notify this case on 18.09.2020.



**(L. N. GUPTA)
MEMBER (T)**



**(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)**